

(b) if so, the details thereof;

(c) whether the U.S.S.R. have agreed to the suggestion to buy spare parts of MIG made in India; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). The British Jaguar is one of the three types of aircraft under consideration for the replacement of the ageing fleet of Hunters and Canberras. No decision about the particular aircraft to be selected for the purpose has yet been taken.

(c) and (d). The possibility of India supplying to the USSR some of the MIG spare parts manufactured in India has been explored recently. However, no concrete proposals have emerged so far.

Employment Potential created in 1977-78

*157. SHRI D. B. PATIL:
SHRI YUVRAJ:

Will the Minister of PLANNING be pleased to state;

(a) in view of Government's pledge to eradicate unemployment in ten years, what was the employment potential created State-wise in 1977-78; and

(b) out of the potential created, what was the extent of actual employment provided for?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). Employment in India has two components: employment in the organised sector, and employment in the unorganised sectors.

Organised sector employment is mainly whole-time wage employment. Unorganised employment is mainly part-time or irregular employment.

It has been estimated that organised employment in 1978 is roughly 24.8 million. Unorganised employment is roughly 240.05 million out of the total workforce of 265.3 million.

Organised employment has been growing at the rate of about 6.6 lakhs a year during the last 7 years, mainly in the public sector. Exact figures of the growth of organised sector employment in the year 1977-78 are not yet available.

As regards unorganised employment, the first estimates were made for March 1978. Therefore, growth during the year 1977-78 has not been estimated. But hereafter rough estimates would be available every year from March 1979 onwards.

Steps have been taken to get regular data on employment generation schemewise and Statewise. They would also be available from the next financial year.

U.N.D.P. assistance in introduction of Hydraulic Mining in Coal Fields

*158. SHRI M. RAM GOPAL REDDY: Will the Minister of ENERGY be pleased to state;

(a) whether Government have sought the assistance of UNDP in introducing hydraulic mining in its coal fields; and

(b) if so, the response from UNDP?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

Theft of Platinum

*159. DR. MURLI MANOHAR JOSHI:

SHRI K. B. CHHETTRI:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that platinum worth several thousand rupees has

been stolen recently from the strong room of a Defence Research Laboratory in U.P.;

(b) if so, the details thereof and the action taken by Government in this matter against the erring officers; and

(c) the effective steps taken to prevent such happenings in future?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) Seven pieces of platinum crucibles, weighing 181.211 Gms and valued at Rs. 20,000/- approximately were stolen from the Central Laboratory of Defence Materials and Stores Research and Development Establishment, Kanpur on 19 June 1978. In addition to investigations being made by the local police, a departmental enquiry has also been ordered to fix responsibility. Necessary action will be taken against the officials involved on completion of the departmental enquiry.

(c) Instructions have been issued to the concerned officers of the Establishment to deposit with the Central Stores such of the platinum items which are not in constant use and to personally carry out surprise checks in addition to keeping the key of the safe containing valuable equipment in their personal custody.

M RTP Houses in Rural Areas

*160. **SHRI M. KALYANASUNDARAM:**

SHRI C. K. CHANDRAPPAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a proposal under consideration to allow MRTP houses to expand in rural areas;

(b) if so, the details thereof;

(c) whether any of the larger industrial houses has submitted application for their expansion in rural areas under this provision; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):

(a) to (d). Proposals from MRTP Houses for grant of industrial licences including those for expansion in rural areas are considered in accordance with the Statement on Industrial Policy laid before Parliament in December, 1977. Restrictions imposed on these undertakings in the Policy Statement of February, 1973 will continue to apply and no exemptions from the licensing provisions of the Industries (Development and Regulation) Act would be available to them.

However, on activities taken up by MRTP houses for rural development certain concessions under Section 35 CC of the Income Tax Act are already available. These provide for the deduction of expenditure incurred by an assessee on approved programmes of rural development.

DTC Service up to Ballabgarh

*161. **SHRI DHARM VIR SHASTRI:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received representations from the Industrial areas of Ballabgarh (a part of Faridabad) for the extension of Delhi Faridabad DTC service up to Ballabgarh;

(b) if so, what is the hitch in doing it when there is no need for a separate route permit; and

(c) whether in view of inadequate services of the Haryana Roadways, the DTC would reconsider its earlier decision?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) and (c). Delhi-Faridabad is an inter-State route which is being operated jointly by Delhi Transport